

9 A.M.

SHRI P. SUNDARAYYA: Then, what becomes of the motion of privilege?

MR. CHAIRMAN: That matter will rest there, and we will proceed. We will await developments.

SHRI P. SUNDARAYYA: Shall we take it up tomorrow?

MR. CHAIRMAN: As soon as the situation becomes ripe.

ELECTIONS TO COMMITTEES

THE INDIAN CENTRAL COCONUT COMMITTEE

MR. CHAIRMAN: Shri Surendra-nath Dwivedy being the only candidate for election to the Indian Central Coconut Committee, I hereby declare him to be duly elected to be a member of the said Committee.

THE ALL-INDIA COUNCIL FOR TECHNICAL EDUCATION

MR. CHAIRMAN: Dr. W. S. Barlingay being the only candidate nominated for election to the All-India Council for Technical Education, I declare him to be duly elected to be a member of the said Committee.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON THE VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING THE FIRST TO THE SIXTH SESSIONS OF THE COUNCIL OF STATES.

THE LEADER OF THE COUNCIL (SHRI C. C. BISWAS): Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given

during the sessions shown against each:—

- (i) Statement No. II—Sixth Session, 1954.
- (ii) Statement No. V—Fifth Session, 1953.
- (iii) Supplementary Statement No. VI—Fourth Session, 1953.
- (iv) Supplementary Statement No. XI—Third Session, 1953.
- (v) Statement No. XI—Second Session, 1952.
- (vi) Supplementary Statement No. IX—First Session, 1952.

[See Appendix VII, Annexure No. 316]

NOMINATION TO THE COMMITTEE TO REVIEW RATE OF DIVIDEND PAYABLE BY RAILWAYS TO GENERAL FINANCE.

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): Sir, I beg to move:

"That this Council concurs in the recommendation of the House of the People that the Council of States do agree to the nomination by the Chairman of six members from the Council to the Committee to review the rate of dividend which is at present payable by the Railway Undertaking to the General Finance as well as other ancillary matters in connection with the separation of the Railway Finance from the General Finance."

MR. CHAIRMAN: The question is:

"That this Council concurs in the recommendation of the House of the People that the Council of States do agree to the nomination by the Chairman of six members from the Council to the Committee to review the rate of dividend which is at present payable by the Railway Undertaking to the General Finance as well as other ancillary matters in connection with the separation of the Railway Finance from the General Finance."

The motion was adopted.